



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,21st January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
11	WP(C)/116/2025 CAVT. NO.12032/024, FIXED	ERSHAD IBRAHIM ZAMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR. P K BORDOLOI	GA, ASSAM MR. P P BARUAH (R-6) MR. D GOSWAMI(R-6) MR G BHARADWAJ (FOR CAVEATOR) MR B DEORI (FOR CAVEATOR) SC, J M B
12	WP(C)/228/2025 B/O	SANJEEB LAHKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. T DEURI MRS. R S DEURI MR D S DEKA MS. L WANGSA	GA, ASSAM
13	WP(C)/270/2025 B/O	MD RAFIQU L ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. A R BHUYAN MR. N ISLAM MR S ABDULLAH	GA, ASSAM
ADMISSION				
14	WP(C)/1349/2024 FIXED	M/S INFOTECH SOLUTION AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. P BHOWMICK MR. D THAOSEN	MR. K P MAHESWARI(R-2) MR. K GOGOI DY.S.G.I. SC, SSA

LEAVE NOTE OF ADVOCATES FOR 21/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MS. S SARMA	14-01-2025	To	21-01-2025
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18)	MR R GOENKA	22-01-2025	To	24-01-2025
19)	MR A GOENKA	22-01-2025	To	24-01-2025
20)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

37	WP(C)/5484/2024 B/O	MAZAHARUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	SC, SEC. EDU.
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

11	Cri.A./203/2010 WITH LCR 7 FILES. P.B-2. PART HEARD. FIXED.	THE STATE OF ASSAM Versus ASHIK ALI	PP, ASSAM	MR.A M MAZUMDAR MR.F K R AHMED MR.M K HUSSAIN MR.A CHOUDHURY
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
17	WP(C)/140/2025 FIXED	RUPSINA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. A Z AHMED	GA, ASSAM SC, REVENUE SC, FINANCE
18	WP(C)/150/2025 FIXED	PROSENJIT DUTTA AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H R CHOUDHURY S. TALUKDAR	SC, P AND R.D. SC, S E C
19	WP(C)/164/2025 FIXED	UCO BANK AND ANR Versus STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM MR. R DUBEY(R-4) MS. A B KAYASTHA(R-4) MR. A N I HUSSAIN (R-4) MS N B KAYASTHA(R-4)
20	WP(C)/165/2025 FIXED	ONGC SRAMIK BAL Versus UNION OF INDIA AND 10 OTHERS	MR. P J SAIKIA, SR. ADV MR. M KALITA MR. P BORDOLOI MR. N M DAS MR. J HATIMURIA	DY.S.G.I.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
43	Cont.Cas(C)/507/2024 B/O	JAMILA BIBI @ JAMILA BEGUM Versus AKASH DEEP, I.A.S.	MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	MR. D SAIKIA MS. R B BORA MR. S BORA
44	I.A.(Civil)/3797/2024 FIXED in WP(C)/8043/2022 WITH WP(C)/8043/2022	OIL INDIA LIMITED Versus LOMBIT KONWAR AND 3 ORS LOMBIT KONWAR Versus THE STATE OF ASSAM AND 7 ORS	SC, OIL MR. T J MAHANTA MR. P P DUTTA MS P SARMA	MR. P P DUTTA SC, TRANSPORT SC, O I L
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
45	WP(C)/6780/2024 B/O	GENDU MOHAN NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MR A K DAS MR A.SARKAR MS J AKTAR SC, REVENUE	GA, ASSAM MR. J HANDIQUE SC, REVENUE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
46	WP(C)/4339/2023 FIXED WITH WP(C)/4317/2023	SABITA BHARALI Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, APDCL
47	WP(C)/4317/2023 WITH WP(C)/4604/2023	DIPAK BORTHAKUR Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR H DAS MR. B C DEKA D BARUAH	MS. K PHUKAN (R-4 & 5) SC, APDCL SC, AEGCL
48	WP(C)/4604/2023	HIRANYA KUMAR DAS Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, APDCL

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CRIMINAL AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
43	Bail Appln./3919/2024 B/O	MD MOSTUFA HUSSAIN Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
ADMISSION				
44	CRP/137/2019 PART-HEARD, FIXED, WITH LCR	SAFINA KHATUN AND 2 ORS. Versus MOINUR ALI AND 2 ORS.	MR N DUTTA MR. N H MAZARBHUIYAN MR. B D DEKA MS. L WAJEEDA MR. M H SAIKIA R ALI N CHAUDHURY MR A DEKA	P BURAGOHAIN (R-1.1,1.2,1.3,2, 3.1,3.2,3.3)
BAIL HEARING (BA)				
45	Bail Appln./2076/2024 FIXED, WITH OFFICE NOTE, SCANNED COPY OF LCR	MD MUJAKIR HUSSAIN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
46	Bail Appln./3574/2024 FIXED, WITH OFFICE NOTE	MUMIT AHMED Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
47	Bail Appln./3830/2024 FIXED, WITH OFFICE NOTE	SAYEED AHMED Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
48	Bail Appln./3879/2024 FIXED, WITH OFFICE NOTE	JOHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR D K DAS MR. R K NATH MS. S DAS M KHATONIAR	PP, ASSAM
49	Bail Appln./3937/2024 FIXED, WITH SCANNED COPY OF LCR	BIMAL RABHA AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
50	Bail Appln./3938/2024 FIXED, WITH OFFICE NOTE	AJIT ORANG Versus THE STATE OF ASSAM	MR. R HAZARIKA MR. C CHAKRAVARTY MR. I K BURAGOHAIN	PP, ASSAM
51	Bail Appln./3957/2024 FIXED	TRISHA DAS Versus THE STATE OF ASSAM	MR MINTU SAIKIA MS R DUTTA	PP, ASSAM

52	WITH Bail Appln./3891/2024	SALEHA KHATUN Versus THE STATE OF ASSAM	MR MINTU SAIKIA MS R DUTTA	PP, ASSAM
53	WITH Bail Appln./3897/2024	ASHIQUR RAHMAN Versus THE STATE OF ASSAM	MR. A JAHID MR A IKBAL	PP, ASSAM
54	WITH Bail Appln./8/2025	MUNNI KHAN Versus THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID	PP, ASSAM
55	Bail Appln./3965/2024 FIXED	LILIMA KHATUN Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ MRS. ROMA ENGTIPI	PP, ASSAM

BAIL HEARING

56	AB/3359/2024 FIXED, WITH OFFICE NOTE	GANGA DAS Versus THE STATE OF ASSAM AND ANR.	MR. S K JAIN MR P K KALITA	MS. B SARMA, AMICUS CURIAE, (R-2) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 21/01/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY**

ITEM NO. 14 HAS BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
27	LA.App./14/2017 FIXED, WITH LCR	AIRPORT AUTHORITY OF INDIA Versus SRI RAMA KANTA BARUAH and 2 ORS	MR.H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	GA, ASSAM MR. J HANDIQUE MS. P R MAHANTA MR. R DUBEY
28	WITH LA.App./15/2017	AIRPORT AUTHORITY OF INDIA Versus SRI AKAN CHANDRA DAS and 9 ORS	MR.H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR.S BORTHAKUR	GA, ASSAM MRS M D CHOWDHURY
29	WITH LA.App./36/2017	AIRPORT AUTHORITY OF INDIA Versus MRINMOY BARUAH and 4 ORS,	MR. B D DAS MR. H NATH MR. H K SARMA MR. R DUBEY MR. P K BORAH MR. D NATH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. S BARTHAKUR	GA, ASSAM MRS M D CHOWDHURY (R1-R3) MS. R K SAINI MS. R K SAINI
	WITH I.A.(Civil)/922/2019 in LA.App./36/2017	AIRPORT AUTHORITY OF INDIA Versus MRINMOY BARUAH and 4 ORS,	MR. P K BORAH MR. S BARTHAKUR	SC, REVENUE

30	WITH LA.App./37/2017	AIRPORT AUTHORITY OF INDIA Versus MD. JAINUDDIN AHMED and 2 ORS,	MR. H NATH MR. S BORTHAKUR MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
31	WITH LA.App./38/2017	AIRPORT AUTHORITY OF INDIA Versus PRABHAT CH. DAS	MS.N S THAKURIA MR. R DUBEY MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. S BORTHAKUR MR.G K THAKURIA	GA, ASSAM
32	WITH LA.App./21/2018	AIRPORT AUTHORITY OF INDIA Versus MD. BHALEHU SHEIKH and 2 ORS,	MR H NATH MR. R DUBEY MR. P K BORAH MR. P K BORAH MS..N K DEVI MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MRN ANIX SINGH	GA, ASSAM MS. M D CHOWDHURY
33	WITH LA.App./22/2018	AIRPORT AUTHORITY OF INDIA Versus SRI RAMA KANTA BARUAH and 7 ORS	MR H NATH MR. R DUBEY MR. P K BORAH MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM MRS M D CHOWDHURY
34	WITH LA.App./23/2018	AIRPORT AUTHORITY OF INDIA, Versus MD. AZAD ALI and 8 ORS,	MR H NATH MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. S BORTHAKUR MR.S BORTHAKUR	GA, ASSAM MS. M D CHOWDHURY
35	WITH LA.App./53/2018	AIRPORT AUTHORITY OF INDIA, Versus SRI UPEN DAS and 4 ORS,	MR. H NATH MR. S BORTHAKUR MR. R DUBEY MS. N K DEVI MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. N ANIX SINGH	GA, ASSAM
	WITH I.A.(Civil)/4108/2018 in LA.App./53/2018	AIRPORT AUTHORITY OF INDIA Versus UPEN DAS and 4 ORS.	MR. P K BORAH MR. S BORTHAKUR	GA, ASSAM MRS. M D CHOUDHURY
36	WITH LA.App./54/2018	AIRPORT AUTHORITY OF INDIA Versus SRI KANAK CH DAS and 3 ORS	MR. H NATH MR. S BORTHAKUR MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MRS. M D CHOWDHURY (R - 1,2) MS. R K SAINI (R -1,2)
	WITH I.A.(Civil)/2034/2019 in LA.App./54/2018	AIRPORT AUTHORITY OF INDIA Versus SRI KANAK CH DAS and 3 ORS	MR. P K BORAH MR. S BORTHAKUR	SC, REVENUE

37	WITH LA.App./56/2018	AIRPORT AUTHORITY OF INDIA, Versus SRI BHABIT CHANDRA DAS and 2 ORS,	MR. S BORTHAKUR MR. R DUBEY MR. R KALITA MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MRS M D CHOWDHURY MS. R K SAINI MS. R K SAINI
	WITH I.A.(Civil)/4252/2018 in LA.App./56/2018	AIRPORT AUTHORITY OF INDIA, Versus SRI BHABIT CHANDRA DAS and 2 ORS,	MR. S BORTHAKUR MR. P K BORAH	MRS M D CHOWDHURY MS. R K SAINI SC, REVENUE
38	WITH LA.App./15/2019	AIRPORT AUTHORITY OF INDIA Versus SRI PADMA RAM DAS and 3 ORS	MR. H NATH MR S BORTHAKUR MR. R DUBEY MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN	MRS M D CHOWDHURY MS. R K SAINI
39	WITH LA.App./2/2020	AIRPORT AUTHORITY OF INDIA Versus BIMAL BARUAH AND 3 ORS	MR. H NATH MR. R DUBEY MR. P K BORAH MR. S BORTHAKUR MS. A B KAYASTHA MR. A N I HUSSAIN	
40	WITH LA.App./2/2021	AIRPORT AUTHORITY OF INDIA Versus SMTI PRAMILA DAS and 2 ORS	MR. H NATH MR. R DUBEY MR. P K BORAH MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MR.S BORTHAKUR	GA, ASSAM MR. G AGARWAL MS. R K SAINI (R1)
41	WITH LA.App./1/2023	AIRPORT AUTHORITY OF INDIA, Versus AJIT BARUAH and 3 ORS,	MR.H NATH MS U DAS MR. P K BORAH MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA MR. T R GOGOI MR.S BORTHAKUR	MRS M D CHOWDHURY MR. R DUBEY MS. N BORDOLOI MS. R K SAINI MR A BHATTACHARYA

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LEAVE NOTE OF ADVOCATES FOR 21/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
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20)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,21st January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CRIMINAL BENCH AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
35	Bail Appln./133/2025 B/O	MANIK SARKAR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
BAIL HEARING (BA)				
36	Bail Appln./2639/2024 FIXED	SHYAM LAL GUPTA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
ORDERS				
37	I.A.(Civil)/4043/2024 FIXED in MACApp./323/2024	MATIAS TANTI @ MATIUS @ MATIYACH DONGRI AND 2 ORS Versus ORIENTAL INSURANCE COMPANY LTD AND 2 ORS	MR. A T SARKAR MS. C MOZUMDAR MR. S P SHARMA	MR D MAZUMDER FOR CAVEATOR
	WITH MACApp./323/2024	ORIENTAL INSURANCE COMPANY LTD Versus MATIAS TANTI @ MATIUS @ MATIYACH DONGRI AND 2 ORS F	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A T SARKAR FOR CAVEATOR
	WITH I.A.(Civil)/4030/2024 in MACApp./323/2024	ORIENTAL INSURANCE COMPANY LTD Versus MATIAS TANTI @ MATIUS @ MATIYACH DONGRI AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

LEAVE NOTE OF ADVOCATES FOR 21/01/2025

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20)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

33	Bail Appln./3884/2024 FIXED	MD ROJIT ALI @ SAHIL AHMED @ ROJITULLAH Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR B ISLAM	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 21/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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18)	MR R GOENKA	22-01-2025	To	24-01-2025

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20)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025



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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./3806/2024 FIXED, WITH OFFICE NOTE	ABDUS SALAM Versus THE UNION OF INDIA	MR. N N JHA MR. M UDDIN MS M SAHOO	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 21/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
61	AB/68/2025 B/O	RASULUDDIN @ ROSULDI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
MOTION (BA)				
62	Bail Appln./136/2025 B/O	ASRAFUL ISLAM Versus THE STATE OF ASSAM	MR. R ALI	PP, ASSAM
MOTION				
63	AB/3411/2024 FIXED	MADHAB SAHA Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. B CHETIA MS. F RAHMAN	PP, ASSAM
64	AB/97/2025 B/O	UTJAL TAMANG Versus THE STATE OF ASSAM	J U AHMED MR. N K MURRY MS P TOKBIPI P HAJONG	PP, ASSAM
65	AB/99/2025 FIXED	DIPLU BASUMATARY Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	PP, ASSAM
66	AB/112/2025 B/O	JABBAR ALI Versus THE STATE OF ASSAM	MS. R KALITA MS. C BARMAN	PP, ASSAM
ADMISSION				
67	Crl.Pet./1416/2024 FIXED, WITH LCR 1 FILE (SCANNED)	RANJIT DAS Versus THE CENTRAL BUREAU OF INVESTIGATION AND 3 ORS	MR. B CHETRI MR. P N SHARMA MS. D J BORAH	MR. K K PARASAR (R-3, (C.G.C)) DY.S.G.I. SC, CBI
BAIL HEARING (BA)				
68	Bail Appln./3697/2024 B/O	JAHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM

69 [Bail Appln./73/2025](#)
B/O

SAHIDUL ALOM
Versus
THE STATE OF ASSAM

MR ARINDAM BARUAH
MS LUBNA CHOUDHURY

PP, ASSAM

ORDERS

70 [I.A.\(CrI.\)/973/2023](#)
B/O, WITH LCR 2 FILES
in CrI.A./284/2023

SAHIDUL ISLAM,
Versus
THE STATE OF ASSAM AND ANR.

MR. A M AHMED
MR. A AHMED
P. GHOSH

MS.D SAIKIA, AMICUS
CURIAE FOR R-2
PP, ASSAM

WITH

[CrI.A./284/2023](#)

SAHIDUL ISLAM
Versus
THE STATE OF ASSAM AND ANR.

MRS S RAHANA
MR. A M AHMED
MR. A AHMED
P. GHOSH

MS.D SAIKIA, AMICUS
CURIAE FOR R-2
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/01/2025

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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,21st January 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

32	WP(C)/2568/2019 FIXED	MUKTA RAM BEZBARUAH Versus THE CHAIRMAN AND APPELLATE AUTHORITY AND 4 ORS.	MR A M MAZUMDAR MD R ISLAM MR D N SARMA S K DAS	MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA
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LEAVE NOTE OF ADVOCATES FOR 21/01/2025

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20)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST- I]

[FOR TUESDAY, THE 21ST DAY OF JANUARY, 2025]

[AT 11:00 AM]

BEFORE

HON'BLE MR. JUSTICE ROBIN PHUKAN

[COURT NO: 12]

[COURT PROCEEDING OF THE FOLLOWING CASES
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT AT 11:00 A.M.]

PRONOUNCEMENT OF JUDGEMENT

- | | | | |
|-------------------|--|---|--|
| 1. WP(C)/459/2023 | SMTI YAPI REGON AND 3 ORS.
VERSUS
THE UNION OF INDIA AND 11 ORS | CHORPOK MODI
UTTAM DEKA
BOMYOM ORI
DUSU RILLUNG
A K PURKAYASTHA
1 S SHARMA
BAKAR DULOM
TAME RIMI | MARTO KATO
TABA TAGUM
DSGI
GA (AP)
SC (HEALTH) |
| 2. WP(C)/197/2024 | SUSHANT SAURABH JHA
VERSUS
THE STATE OF AP AND 2 ORS | KAMAL SAXENA
1 U BORI
EDDIE PAYENG | GA (AP) |
| 3. WP(C)/198/2024 | MINLI GEYI
VERSUS
THE STATE OF AP AND 2 ORS | KAMAL SAXENA
1 U BORI
EDDIE PAYENG | GA (AP) |



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST- I]

[FOR TUESDAY, THE 21ST DAY OF JANUARY, 2025]

[AT 02:00 PM]

BEFORE

HON'BLE MRS. JUSTICE MITALI THAKURIA

[COURT NO: 19]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT AT 2:00 PM]

ORDERS

- 1. ELECTION PET./3/2024 (FIXED)** DRISHYAMUNI CHAKMA
VERSUS
THE ELECTION COMMISSION OF INDIA
AND 7 ORS

TSERING GYATSO
K HAZARIKA

JUNGAM JINI
BINTER PICHA
NANI ANJU
A T TARA
TAO TARIN
TAYING NEGA
MIGO LAYE
RISSO AKING
GYAMAR JEEVAN

WITH

I.A.(CIVIL)/169/2024
IN
ELECTION PET./3/2024

THE ELECTION COMMISSION OF INDIA
VERSUS
DRISHYAMUNI CHAKMA AND 6 ORS

NANI ANJU
K HAZARIKA

WITH

I.A.(CIVIL)/258/2024
IN
ELECTION PET./3/2024

ALL ARUNACHAL PRADESH STUDENTS
UNION
VERSUS
DRISHYAMUNI CHAKMA AND 8 ORS

MARTO KATO
NYALI SORA
MEPE ETE

K HAZARIKA

WITH

I.A.(CIVIL)/13/2025
IN
ELECTION PET./3/2024

DRISHYAMUNI CHAKMA
VERSUS
THE ELECTION COMMISSION OF INDIA
AND 7 ORS

TSERING GYATSO

AJIN APANG,
SR. ADVOCATE
JUNGAM JINI
S/C ELECTION
COMMISSION



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST- I]

[FOR TUESDAY, THE 21ST DAY OF JANUARY, 2025]

[AT 02:00 PM]

BEFORE

HON'BLE MR. JUSTICE N.UNNI KRISHNAN NAIR

[COURT NO: 23]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT AT 2 P.M.]

BAIL HEARING

1. BA/1/2025 (FIXED)	ZAMEER ALI VERSUS THE STATE OF AP	ABHAI KUMAR SINGH NABAM KAKUM TSERING NYIMA	PP OF AP
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WITH

I.A.(CRL.)/14/2025 IN BA/1/2025	ZAMEER ALI VERSUS THE STATE OF AP	NABAM KAKUM	PP OF AP
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